

(a) whether any decision has since been taken to instal 4 generating units of 90,000 k.w. each in the Bhakra Right Power Plant; and

(b) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise

Shri Radha Raman: May I know whether the Government is finding any difficulty with regard to taking a decision in respect of this 90,000 k.w. units?

Shri Hathi: There is no difficulty but we have asked the Punjab Government to send a separate project report.

Shri Radha Raman: May I know when the Government is expecting the report of the Punjab Government with regard to the finalisation of this matter?

Shri Hathi: I cannot say, we have not yet received the project report

Shri Radha Raman: May I know whether Government have already decided about the areas which will be served by these four stations and whether, after they come into operation, they will be used to full capacity?

Shri Hathi: Really this will be an addition to the electricity which is to be generated from the present Bhakra project. The areas are the same

Shri Shree Narayan Das: May I know whether any assessment has been made as to the extent it has been possible to utilise the capacity created there?

Shri Hathi: The capacity that has been created is fully utilised; the capacity that is to be created will also be fully utilised.

Shri Hariish Chandra Mathur: Why is it that the report has been called only from the Punjab Government? Is it not a joint endeavour between Rajasthan and Punjab? May I know

whether Rajasthan's interests are also not involved?

Shri Hathi: We do not want that this project should be linked up with the Bhakra project; it should be a separate project

Shri Hariish Chandra Mathur: May I know what amount of power has been taken by this Nangal Fertilisers and Heavy Water Plant? Is it not that this will result in the starvation of Punjab and Rajasthan so far as power-supply is concerned? May I know how Government propose to make this good?

Shri Hathi: A certain agreement has been reached between Rajasthan and Punjab regarding the allocation of power

Tungabhadra High Level Canal

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*498. { Shri Nagi Reddy:
Shri T. B. Vittal Rao:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1186 on the 12th March, 1959, and state

(a) the capacity of the canal from the head sluice to the Uruvakonda cut as per the Joint Project Report submitted by the State Governments as stage I of the Tungabhadra High Level canal,

(b) the phased programme that has been suggested for the completion of stage I in a period of three years; and

(c) the steps taken to implement it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The capacity of the canal ranges between 2300 cusecs at the head sluices and 1000 cusecs at the Uruvakonda cut.

(b) No phased programme has been drawn up so far.

(c) Tenders for the first 4 miles of the canal and for some cross masonry

works, costing about Rs. 32 lakhs, have been called

Shri Nagi Reddy: In reply to a question on 27-2-1959, we were told that the question of granting sanction to the execution of the project was under active consideration. May I know whether sanction for execution has been now finally given and if so, what is the amount that has been sanctioned?

Shri Hathi: Rs 13 crores have been provided. Andhra Pradesh Rs 6.58 crores; Tungabhadra Board Rs 5.99 crores and Mysore Rs 0.43 crores.

Shri Nagi Reddy: My question is whether the funds have been provided in a phased way, so that we will be able to know when the whole programme will be completed?

Shri Hathi: The Tungabhadra Board has asked for Rs 5.87 crores. They have said they require Rs 0.05 crores for 1958-59, Rs 0.6 crores for 1959-60, Rs 2 crores for 1960-61 and Rs 3.22 crores for 1961-62. The Government of Andhra Pradesh have placed Rs 31 lakhs at the disposal of the Board for 1959-60 and the Mysore Government have placed Rs 10 lakhs at their disposal.

Shri T. B. Vittal Rao: For the whole programme for the construction of this canal, a phased programme has been drawn by the Andhra Pradesh Government. May I know whether a similar phased programme has been drawn by the Mysore Government and matching grants for the same have been given by the Mysore Government?

Shri Hathi: I have already said in reply to part (b) that no phased programme has been drawn up so far.

Shri T. B. Vittal Rao: May I know the reasons for the delay in drawing up a phased programme by the Mysore Government and what the Central Government is doing in this matter?

Shri Hathi: That is a question to be addressed to the Mysore Government

—why it is being delayed. We have been asking them to send us a phased programme.

Shri T. B. Vittal Rao: May I know when the Mysore Government was last asked about it?

Shri Hathi: I do not have the date with me.

Shri Viswanatha Reddy: After the completion of the final stage of the scheme, will there be any difference between this scheme and the high level scheme as originally conceived by the Andhra Government and Madras Government?

Shri Hathi: The only difference will be that from Rs 25.35 crores of estimated expenditure, it is now being reduced to Rs 21 crores. So, some of the areas perhaps will not be irrigated by this scheme.

Shri Rami Reddy: May I know whether, under the revised programme, the capacity of the canal at the head sluices and at the Uruvakonda cut would be reduced or whether it will be maintained according to the original scheme?

Shri Hathi: The ultimate capacity will remain the same—4,000 cusecs. At present it will be 2300 cusecs.

Shri Rami Reddy: In reply to starred question No 1186 on 12-3-1959 it was stated that the phased programme will be completed in three years. May I take it that Government would stick to the programme of completing the first phase in three years?

Shri Hathi: We hope to finish it by 1962.

Shri Mohammed Imam: May I know whether at a conference between Mysore and Andhra, they have come to any agreement regarding the sharing of waters and other allied matters?

Shri Shankaraiya: May I know whether the Andhra Government has made considerable changes and suggested several changes to be made from the original scheme that was drafted by the Andhra and Madras

Governments and may I know whether the Board is considering this matter?

Shri Hathi: That is what I said. The original scheme was for Rs 25 crores. After discussion with the engineers of the Tungabhadra Board and the Andhra Government, a new scheme by reducing the expenditure, has been evolved.

Shri Nagi Reddy: Is it a fact that in the original scheme the Pulivindala canal, which can irrigate 50,000 acres of land, was there and it has almost been eliminated in the second plan?

Shri Hathi: That is correct. The Pulivindala canal and the Chitravathi canal have been eliminated.

Shri Rami Reddy: May I put one more question which has a direct bearing on this?

Mr. Speaker: I am sorry I cannot allow a regular discussion.

Shri Hathi: We are meeting the Members from Andhra on the 21st.

Increase in Imports of Rice

*500. **Shri Panigrahi:** Will the Minister of Food and Agriculture be pleased to state

(a) whether India imported rice worth Rs 44.03 crores in 1958 as against Rs 16.9 crores in 1957 and

(b) if so, the total amount of foreign exchange spent so far in the current year for rice imports?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) C and F value of rice imported (i.e. shipped to India) in the years 1957 and 1958 were Rs 38.6 crores and Rs 18.6 crores respectively.

(b) Foreign exchange expenditure during 1959, upto 31st July, is about Rs 3.4 crores.

Shri Panigrahi: May I know whether any assessment has been made with regard to the total requirements of rice for India in the current year

and, if so, how far we will fall short of our requirements?

The Minister of Food and Agriculture (Shri A. P. Jain): In fact, our rice production this year is quite sufficient to meet the needs of the country. But we have a standing agreement with Burma to import two million tons of rice during five years. Now three years are over and we are running the fourth year. During this year we have to import 3.5 lakh tons of rice from Burma.

Shri Supakar: May I know whether the price of rice that is proposed to be imported during the whole of this year will be greater than that quoted last year?

Shri A. M. Thomas: No, it will be less. This year it will be about Rs 16 crores as against Rs 22.6 crores and Rs 16.6 crores in 1957 and 1958 respectively.

Shri S. M. Banerjee: The hon. Minister has stated that we have sufficient rice to meet the requirements of the country. May I know whether the production of rice has increased and, if so, to what extent and whether this will reduce our imports?

Shri A. P. Jain: The production of rice this year is 4.5 lakh tons more than that of last year. Because the production is higher, so the imports are lower.

Metre Gauge Coach Building Factory at Trivandrum

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*501 { **Shri Narayanankutty Menon:**
Shri Punnoose:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 611 on the 20th August 1958 and state whether any decision has since been taken regarding the location of the proposed metre gauge coach building factory in the Kerala State?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): In view of